

ORISSA HIGH COURT

FILING REPORT AS ON :13/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0005525/2020	DEEPAK YADAV VS STATE OF ODISHA	RAMESH AGARWAL VS	//0 () //
2	BLAPL/0005526/2020	INDRA @ INDRAMANI NAIK VS STATE OF ODISHA	P.R.SINGH VS	DHENKANAL SADAR /519 /2018 () //
3	BLAPL/0005527/2020	SANJAY NAYAK VS STATE OF ODISHA	SOMANATH SATAPATHY VS	NAYAPALLI P.S. /126 /2020 () //
4	BLAPL/0005528/2020	LALIT KUMAR BAJPEYEE VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR SADAR /24 /2020 () //
5	BLAPL/0005529/2020	MANOJ KU NAYAK VS STATE OF ODISHA	Abhishek Dash VS	//0 () //
6	BLAPL/0005530/2020	SK. NASIR MOHAMMED VS STATE OF ODISHA	P.R.CHHATOI VS	KHANDAGIRI P.S. /173 /2020 () //
7	BLAPL/0005531/2020	ISWAR MOHANTA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	KALINGA NAGAR /9 /2020 () //
8	BLAPL/0005532/2020	PRADEEP KUMAR SETHI VS STATE OF ORISSA	BIREN SANKAR TRIPATHY VS	MACHHKUND /11 /2018 () //
9	BLAPL/0005533/2020	RAMU KORBILLI VS UNION OF INDIA	NIRANJAN LENKA VS	//0 () //
10	BLAPL/0005534/2020	VAKIL CHAND VS STATE OF ODISHA	NIRANJAN LENKA VS	//0 () //
11	BLAPL/0005535/2020	RABI @ RABINDRA KHILLAR VS STATE OF ODISHA	NIRANJAN LENKA VS	KAPTIPADA /37 /2020 () //

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12	BLAPL/0005536/2020	CHANDAN JENA VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	AUL /88 /2019 () //
13	BLAPL/0005537/2020	BIRENDRA BEHERA VS STATE OF ODISHA	B.K.SAHOO VS	ODAGAON /142 /2020 () //
14	BLAPL/0005538/2020	PRAMILA NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	MOTANGA /22 /2020 () //
15	BLAPL/0005539/2020	BISWARANJAN BISWAL @ BULU VS STATE OF ODISHA	ANIRUDHA DAS VS	DIGAPAHANDI /28 /2020 () //
16	BLAPL/0005540/2020	JITU @ JITENDRA BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL TOWN /5 /2020 () //
17	BLAPL/0005541/2020	PRAPHULLA MAJHI @ PRAFULA MAJHI VS STATE OF ODISHA	B.R.TRIPATHY VS	JHARIGAM /102 /2020 () //
18	BLAPL/0005542/2020	K.GOUTAM PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	JARADA /174 /2018 () //
19	BLAPL/0005543/2020	DHIRA PENTHEI VS STATE OF ODISHA	ANURAG PATI VS	TELKOI /81 /2012 () //
20	BLAPL/0005544/2020	FAGU KAITHA VS STATE OF ODISHA	B.R.TRIPATHY VS	RAIRAKHOL /41 /2017 () //
21	BLAPL/0005545/2020	JADA @ DUSMANTA PANDA VS STATE OF ODISHA	JYOTI RANJAN DEO VS	KHANTAPADA /330 /2019 () //
22	BLAPL/0005546/2020	LALATENDU NAIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	DHENKANAL TOWN /32 /2020 () //
23	BLAPL/0005547/2020	KANHU DEHURY	B.S.DASPARIDA	NILGIRI /205 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0005548/2020	JUNUS KUMAR HO @ JUNUS	DEVASHIS PANDA	MOHULDIHA /2 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0005549/2020	PRAKASH MUDULI	KARUNAKAR GAYA	GOP /56 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0005550/2020	BADAL @ MANIBHADRA MALLIK	J.K.KHUNTIA	SORO /149 /2018
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0005551/2020	BIRANCHI MOHANTA	ANJAN KUMAR BISWAL	BARIPADA SADAR /183 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0005552/2020	SAURA RAULO @ BABA	ASHOK DAS	GURANDI /43 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0005553/2020	TRILOCHAN BEHERA @ HUNDA	PRAFULLA KUMAR BISWALADV	PATTAMUNDAI /130 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0005554/2020	M. ADINARAYAN	K.C.MOHAPATRA	BHANJANAGAR /403 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0005555/2020	SANJIB KUMAR DAS	SANGRAM KUMAR DAS	PALLAHARA /94 /2018
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0005556/2020	NIRA @ NARAHARI SINGH	ARUN KUMAR BUDHIA	NILGIRI /200 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0005557/2020	BHASKAR MALIK	ARUN KUMAR BUDHIA	NILGIRI /19 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0005558/2020	PANCHANAN PRADHAN @ PANCHANANA PRADHAN	PRADHAN NARAYAN ROUT	GUNUPUR /123 /2020
		VS	VS	()

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35	BLAPL/0005559/2020	STATE OF ODISHA PAPU @ ALEKH PANI VS	B.SINGH VS	// RUPSA /52 /2020 ()
36	BLAPL/0005560/2020	STATE OF ODISHA RADHU SINGH AND ORS VS	Abhishek Dash VS	// //0 ()
37	CMAPL/0000218/2020	STATE SHYAM SUNDAR BARIK VS	ADV VS	// // ()
38	CONTC/0003297/2020	REGISTRAR ADMINISTRATION PRAMOD KUMAR NAIK VS	ADV VS	// // ()
39	CONTC/0003298/2020	SAMBIT GADANAİK HARISCHANDRA MOHANTA VS	B.N.PARIDA VS	// // ()
40	CONTC/0003299/2020	CHITRA ARUMUGAM BALARAM SETHY VS	ADV VS	// // ()
41	CONTC/0003300/2020	SECRETARY,DEPARTMENT OF HEALTH AND FAMILY WELFARE BHOLANATH SAHOO VS	ADV VS	// // ()
42	CONTC/0003301/2020	SATYABRATA SAHU ADDYETA KUMAR KHAMARI VS	ADV VS	// // ()
43	CONTC/0003302/2020	SATYABRATA SAHU SUBASH CHANDRA NAYAK VS	ADV VS	// // ()
44	CONTC/0003303/2020	SASWAT MISHRA SARAT CHANDRA RATHA VS	ADV VS	// // ()
45	CONTC/0003304/2020	SATYABRATA SAHU BIDYADHAR MOHANTY VS BIBHU PRASAD SARANGI	AUROBINDA SAHOO VS	// // () //

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46	CONTC/0003305/2020	GOPABANDHU MISHRA VS SATYABRATA SAHU	ADV VS	// 0 //
47	CONTC/0003306/2020	RAMANCHAL DEHURY VS SASWAT MISHRA	ADV VS	// 0 //
48	CONTC/0003307/2020	SEPHALI DAS VS SATYABRATA SAHU	ADV VS	// 0 //
49	CONTC/0003308/2020	NILURAM RANA VS BIRANCHI NARAYAN MOHANTY	ADV VS	// 0 //
50	CONTC/0003309/2020	BHAGIRATHI JENA VS SATYABRATA SAHU	ADV VS	// 0 //
51	CONTC/0003310/2020	SHARAT CHANDRA MISHRA VS SATYABRATA SAHU	ADV VS	// 0 //
52	CONTC/0003311/2020	M/S. MAA CHANDI STONE CRUSHING VS S.K.NANDI	PURNA CHANDRA DAS VS	// 0 //
53	CONTC/0003312/2020	UMESH JAGAT VS ANU GARG	BIJAYA KUMAR BEHERA 1 VS	// 0 //
54	CONTC/0003313/2020	GOBARDHAN NAIK @ BANJARA VS ANU GARG	BIJAYA KUMAR BEHERA 1 VS	// 0 //
55	CONTC/0003314/2020	NAROTTAM PRADHAN VS SATYABRATA SAHOO	M.PRATAP @ PRATAP KUMAR PRADHAN VS	// 0 //
56	CONTC/0003315/2020	DR.PABITRA KUMAR SAHOO VS SHAKUNTALA DOLEY GAMLIN	ADV VS	// 0 //
57	CONTC/0003316/2020	MADHUSUDAN BARIK	ADV	//

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		VS	VS	0
		ANU GARG		//
58	CONTC/0003317/2020	JITENDRA NAYAK	ADV	//
		VS	VS	0
		ABHAYA BISWAL		//
59	CONTC/0003318/2020	PRAKASH NAYAK	ADV	//
		VS	VS	0
		ABHAYA BISWAL		//
60	CONTC/0003319/2020	UMESH CH.JENA	ADV	//
		VS	VS	0
		ABHAYA BISWAL		//
61	CONTC/0003320/2020	RABINDRA KU. BEHERA	ADV	//
		VS	VS	0
		ABHAYA BISWAL		//
62	CONTC/0003321/2020	MADAN SUNDAR KHATUA	ADV	//
		VS	VS	0
		ABHAYA BISWAL		//
63	CONTC/0003322/2020	PRAFULLA CH.DHAL	ADV	//
		VS	VS	0
		ABHAYA BISWAL		//
64	CONTC/0003323/2020	SUBHASH CHANDRA JENA	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		DR.SANDEEP TRIPATHY		//
65	CONTC/0003324/2020	KAJAL MOHAN PARIDA	ADV	//
		VS	VS	0
		ABHAYA BISWAL		//
66	CONTC/0003325/2020	DIPAK KUMAR DEY	ADV	//
		VS	VS	0
		MANOJA RANJAN MOHAPATRA		//
67	CONTC/0003326/2020	BAIDEHI PANI	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
68	CONTC/0003327/2020	RABINDRA KUMAR GOCHHAYAT	ADV	//
		VS	VS	0

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69	CONTC/0003328/2020	SATYABRATA SAHOO KAMALAKANTA KAR VS	BIBHUTI BHUSAN SWAIN VS	// // ()
70	CONTC/0003329/2020	SRI SATYABRATA SAHU IAS SANTOSH KUMAR SWAIN VS	BIBHUTI BHUSAN SWAIN VS	// // ()
71	CRLMA/0000116/2020	SRI DEORANJAN KUMAR SINGH IAS KUSHA BEHERA VS	ADV VS	// PIPLI /259 /2018 ()
72	CRLMC/0001241/2020	STATE OF ODISHA PRASANTA SAHU VS	SMRUTI RANJAN MOHAPATRA VS	// ATHAMALLIK /77 /2020 ()
73	CRLMC/0001242/2020	STATE OF ODISHA BISHNU CHARAN KHUNTIA VS	ANUPAM DASH VS	// / /0 ()
74	CRLMC/0001243/2020	EXECUTIVE MAGISTRATE-CUM-TAHASILDAR, TIHIDI KRUSHNA CHANDRA MOHAPATRA VS	PITAMBAR ACHARYA VS	// INFOCITY PS /77 /2017 ()
75	CRLMC/0001244/2020	STATE OF ODISHA SUBODHA ROUT VS	M.K.DASH VS	// / /0 ()
76	CRLMC/0001245/2020	STATE OF ODISHA SADASIBA GOUDA VS	BPIJAY K.SAHOO VS	// BALUGAON P.S. /134 /2018 ()
77	CRLMP/0000847/2020	UNION OF INDIA BISWAJIT BARIK VS	R.K.ROUTRAY VS	// / /0 ()
78	CRLMP/0000848/2020	STATE GOVT. LOPAMUDRA SARANGI VS	R.K.ROUTRAY VS	// / /0 ()
79	CRLMP/0000849/2020	STATE FOVT. RASMIRANI DORA VS	ANTARYAMI SWAIN VS	// / /0 ()
		ADDL.DM, NAYAGARH		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	CRLMP/0000850/2020	ABHAYA MALLIK VS STATE OF ORISSA	MANOJ KUMAR PANDA VS	//0 0 //
81	CRLMP/0000851/2020	SIBARAM SINGH VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	//0 0 //
82	CRLMP/0000852/2020	ARPITA DAS VS STATE OF ODISHA	GOPINATH MISHRA VS	//0 0 //
83	CRLMP/0000853/2020	SUBODHA ROUT VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	//0 0 //
84	MACA/0000579/2020	SUNIL KUMAR PATNAIK VS THE DIVISIONAL MANAGER NEW INDIA ASSURANCE CO.LTD.	ASHOK DAS VS	//0 0 //
85	OTAPL/0000012/2020	COMMISSIONER OF GST AND CENTRAL EXCISE, BHOJIPATNA VS M/S.NATIONAL ALUMINIUM CO LTD.	SEKHAR KISHOR SETHI VS	//0 0 //
86	RVWPET/0000262/2020	THE EXECUTIVE ENGINEER, DHENKANAL (RADDI) DIVISION VS THE PRESIDING OFFICER, LABOUR COURT	ADDY DIBEN KUNDU VS	//0 0 //
87	TRP(C)/0000128/2020	NAINA AGARWAL VS NIKHILESH AGARWAL	RAMESH AGARWAL VS	//0 0 //
88	TRP(C)/0000129/2020	NAINA AGARWAL VS NIKHILESH AGARWAL	RAMESH AGARWAL VS	//0 0 //
89	WP(C)/0019483/2020	SUJIT KUMAR MISHRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	//0 0 //
90	WP(C)/0019484/2020	PRIVATE NURSING SCHOOL AND COLLEGE ASSOCIATION OF ODISHA VS THE COMMISSIONER-CUM-SECRETARY HEALTH AND FAMILY WELFARE DEPT.	KAUSHIK SWAIN VS	//0 0 //
91	WP(C)/0019485/2020	SUSHANTA KUMAR SAMAL	KAUSHIK SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0019486/2020	DAMBARUDHAR MOHANTA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0019487/2020	PRADIP KISHORE GARAMAJHI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0019488/2020	KANHU CHARAN MAJHI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0019489/2020	BASANTI NAYAK	N.J.SAHU	//
		VS	VS	0
		COLLECTOR BHADRAK		//
96	WP(C)/0019490/2020	LAXMAN BANKIRA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0019491/2020	RATNAMALA PATRA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0019492/2020	DRONA NAIK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0019493/2020	KALYAN KUMAR MOHANTA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0019494/2020	GANAPATI BEHERA	SAHASRA JYOTI NANDA	//
		VS	VS	0
		THE NEW INDIA ASSURANCE COMPANY LTD.		//
101	WP(C)/0019495/2020	BHADRANANDA PATRA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0019496/2020	RABINDRA KUMAR JENA	KAUSHIK SWAIN	//
		VS	VS	0

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103	WP(C)/0019497/2020	STATE OF ODISHA ASHISH KUMAR SETHI VS	K.K.SWAIN VS	// // 0
104	WP(C)/0019498/2020	STATE OF ODISHA SASMITA SAMAL VS	PRAKASH KUMAR SAMAL VS	// // 0
105	WP(C)/0019499/2020	STATE OF ODISHA JADABA TUDU VS	K.K.SWAIN VS	// // 0
106	WP(C)/0019500/2020	STATE OF ODISHA SURESH CHANDRA PATRA VS	K.K.SWAIN VS	// // 0
107	WP(C)/0019501/2020	STATE OF ODISHA PRASANNA KUMAR PARIDA VS	KAILASH CHANDRA SAHOO VS	// // 0
108	WP(C)/0019502/2020	GOVERNMENTOF ODISHA JANARDAN MAHANTA VS	K.K.SWAIN VS	// // 0
109	WP(C)/0019503/2020	STATE OF ODISHA DINESWARI MOHANTA VS	K.K.SWAIN VS	// // 0
110	WP(C)/0019504/2020	STATE OF ODISHA MANDHUARY MUNDA VS	K.K.SWAIN VS	// // 0
111	WP(C)/0019505/2020	STATE OF ODISHA JYOTI PRASAD MISHRA VS	PRASANTA KUMAR SATAPATHY VS	// // 0
112	WP(C)/0019506/2020	STATE OF ODISHA PRADEEP KUMAR PATRA VS	K.K.SWAIN VS	// // 0
113	WP(C)/0019507/2020	STATE OF ODISHA BHASKAR CHANDRA PATRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // 0 //

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114	WP(C)/0019508/2020	TRINATH MAJHI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
115	WP(C)/0019509/2020	BHAGIRATHI SAHU VS STATE OF ODISHA	K.SWAIN VS	// 0 //
116	WP(C)/0019510/2020	GANGADHAR ROURAY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
117	WP(C)/0019511/2020	NARENDRA NATH JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
118	WP(C)/0019512/2020	INDRAMANI NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
119	WP(C)/0019513/2020	TARUN KUMAR SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
120	WP(C)/0019514/2020	LALIT KUMAR SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
121	WP(C)/0019515/2020	M/S.LITTLE HEARTS TODDLERS ACADEMY, SIMLIPADA VS STATE OF ODISHA	M.L.DATTNAIK VS	// 0 //
122	WP(C)/0019516/2020	SUJATA PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
123	WP(C)/0019517/2020	AMARJEET SAMAL VS STATE OF ODISHA	DINABANDHU NAYAK VS	// 0 //
124	WP(C)/0019518/2020	PRADIPTA KUMAR SAHOO VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
125	WP(C)/0019519/2020	KHADAL BARAD	JAYADEBA BEHERA	//

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		STATE OF ODISHA		//
126	WP(C)/0019520/2020	RAJKISHORE NAYAK	M/S.UMESH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0019521/2020	DIBYALOHAN NAIK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0019522/2020	SINGRAY MARANDI	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0019523/2020	DIBAKAR PRADHAN	M/S.UMESH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0019524/2020	BIDYADHARA MOHANTA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0019525/2020	SISHIR PADHY	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0019526/2020	AJAY KUMAR ROUT	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0019527/2020	BIGYAN KUMAR BARIK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0019528/2020	ARUN KUMAR SETHI	M/S.JITENDRA KUMAR DIGAL	//
		VS	VS	0
		CHAIRMAN,OPCT LTD		//
135	WP(C)/0019529/2020	ARCHANABALA MOHANTY	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0019530/2020	SARAT KUAMR DAS	KALIKA MANJARI JENA	//
		VS	VS	0

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137	WP(C)/0019531/2020	STATE OF ODISHA PRASANNA KUMAR NAIK VS	KAUSHIK SWAIN VS	// // 0
138	WP(C)/0019532/2020	STATE OF ODISHA KANAKAMANJARI SAHOO VS	KAUSHIK SWAIN VS	// // 0
139	WP(C)/0019533/2020	STATE OF ODISHA SUSANT KUMAR MOHAPATRA VS	M/S.JITENDRA KUMAR DIGAL VS	// // 0
140	WP(C)/0019534/2020	D,G AND I.G.POLICE,ODISHA LAMBODAR NAYAK VS	KAUSHIK SWAIN VS	// // 0
141	WP(C)/0019535/2020	STATE OF ODISHA SURENDRA MAJHI VS	DEBASISH SAMAL VS	// // 0
142	WP(C)/0019536/2020	STATE OF ODISHA BIJAYA KUMAR SHA VS	KAUSHIK SWAIN VS	// // 0
143	WP(C)/0019537/2020	STATE OF ODISHA BHIMASEN NAIK VS	K.K.SWAIN VS	// // 0
144	WP(C)/0019538/2020	STATE OF ODISHA SANTOSH KUMAR MISHRA VS	M/S.A.MAHANTA VS	// // 0
145	WP(C)/0019539/2020	STATE OF ODISHA MITARANI DEHURY VS	K.K.SWAIN VS	// // 0
146	WP(C)/0019540/2020	STATE OF ODISHA BACHANI ROUT VS	AUROBINDA SAHOO VS	// // 0
147	WP(C)/0019541/2020	STATE OF ODISHA JYOTSNARANI PAHI VS	KAUSHIK SWAIN VS	// // 0
		STATE OF ODISHA		//

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148	WP(C)/0019542/2020	BINAPANI MALLICK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
149	WP(C)/0019543/2020	JAYARAM SAHOO VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
150	WP(C)/0019544/2020	MADHUMITA BOITAI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
151	WP(C)/0019545/2020	RANJAN KUMAR SAMAL VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
152	WP(C)/0019546/2020	ANASUYA ROUT VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
153	WP(C)/0019547/2020	BAIDHAR PATRA VS STATE OF ODISHA	M/S.NIRANJAN PANDA VS	// 0 //
154	WP(C)/0019548/2020	RAJANI BARIK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
155	WP(C)/0019549/2020	DROUPADI DAS VS THE COLLECTOR-CUM-DISTRICT MAGISTRATE JAJPUR	K.K.PAHIL VS	// 0 //
156	WP(C)/0019550/2020	BANAMALI ROUT VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
157	WP(C)/0019551/2020	SARBESWAR SAMAL VS THE STATE OF ODISHA	M/S.B.S.PANIGRAHI VS	// 0 //
158	WP(C)/0019552/2020	BINDUREKHA SAHOO VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
159	WP(C)/0019553/2020	ROHIA BESHRA	K.K.SWAIN	//

ORISSA HIGH COURT**FILING REPORT AS ON :13/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0019554/2020	TIRTHA PODH	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0019555/2020	SURENDRA NATH ROUT	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0019556/2020	MANJULA NAYAK@MANJULATA NAYAK	M/S.JUGALA KISHORE PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0019557/2020	TULARAM PODH	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0019558/2020	PRAMOD KUMAR RANA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0019559/2020	KANAK MANJARI SAHOO	M/S.ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0019560/2020	SIDHESWAR NAYAK	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0019561/2020	SHIBARAM PODH	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0019562/2020	SWADHIN KUMAR BISWAL	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0019563/2020	SAGAR PODH	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0019564/2020	SATYASUNDAR DEY	M/S.SAMIR KUMAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :13/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0019565/2020	COLLECTOR,BALASORE R5AMESH CHANDRA DHAL VS STATE OF ODISHA	K.K.SWAIN VS	// // 0 //
172	WP(C)/0019566/2020	LOHITESWAR NAYAK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
173	WP(C)/0019567/2020	AMIT PRASAD VS STATE OF ODISHA	M/S.SOUMYA RANJAN DAS VS	// 0 //
174	WP(C)/0019568/2020	SUKLAL MURMU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
175	WP(C)/0019569/2020	ODISHA CIVIL LIBERTY FORUM VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
176	WP(C)/0019570/2020	AMIT PRASAD VS STATE OF ODISHA	M/S.SOUMYA RANJAN DAS VS	// 0 //
177	WP(C)/0019571/2020	AMIT PRASAD VS STATE OF ODISHA	M/S.SOUMYA RANJAN DAS VS	// 0 //
178	WP(C)/0019572/2020	RANJA MOHANTA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
179	WP(C)/0019573/2020	ANJAN MANDAL VS STATE OF ODISHA	M/S.LAMBODAR PRADHAN VS	// 0 //
180	WP(C)/0019574/2020	JADAV JANA VS STATE OF ODISHA	M/S.LAMBODAR PRADHAN VS	// 0 //
181	WP(C)/0019575/2020	MALATI PODH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0019576/2020	MRITUNJAY MANDAL VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
183	WP(C)/0019577/2020	HEMA NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
184	WP(C)/0019578/2020	GUNJA CHINAGUN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
185	WP(C)/0019579/2020	SUNIL SWAIN VS SUJATA@SUJATHA NAYAK	M/S.PRADIPTA VARMA VS	// 0 //
186	WP(C)/0019580/2020	HARI CHINAGUN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
187	WP(C)/0019581/2020	JAISINH BANCHHOR@JAYASINGH BANCHHOR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
188	WP(C)/0019582/2020	BISHNU MOHAN RATH VS THE NATIONAL THERMAL POWER CORPORATION LTD	M/S.SANJAY KUMAR MISHRA VS	// 0 //
189	WP(C)/0019583/2020	KOKILA BHOI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
190	WP(C)/0019584/2020	NABA KISHORE PANDA VS STATE OF ODISHA	M/S.SUSANTA KUMAR TRIPATHY VS	// 0 //
191	WP(C)/0019585/2020	KUSADHAR NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
192	WP(C)/0019586/2020	LAXMAN KANDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
193	WP(C)/0019587/2020	MANORANJAN SENAPATI	M/S.PRASANTA KUMAR SATAPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0019588/2020	TIKA ADJUAD	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0019589/2020	TULARAM ADJUAD	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0019590/2020	PARBATI SAHU	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0019591/2020	NIBEDITA SAHOO	M/S.PRAFULLA CHAMDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0019592/2020	MOHANA DALAPATI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0019593/2020	SANKAR MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0019594/2020	LOKANATH PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0019595/2020	GOBINDA MEHER	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0019596/2020	CHILAN DAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0019597/2020	SASHIKANTA NAYAK	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ORISSA		//
204	WP(C)/0019598/2020	KUMARI BHOI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0019599/2020	STATE OF ODISHA DINABANDHU NATH VS	MANOJ KUMAR PANDA VS	// // 0
206	WP(C)/0019600/2020	STATE OF ODISHA SAGARJIT NAYAK VS	M/S.MANAS PATI VS	// // 0
207	WP(C)/0019601/2020	UNION OF INDIA SASMITA MALLICK VS	M/S.KISHORE CHANDRA PRADHAN VS	// // 0
208	WP(C)/0019602/2020	STATE OF ODISHA SHYAM SUNDAR PARIDA VS	K.K.SWAIN VS	// // 0
209	WP(C)/0019603/2020	STATE OF ODISHA UMESH CHANDRA MOHANTY VS	M/S.SUPRIYA SAHOO VS	// // 0
210	WP(C)/0019604/2020	UNION OF INDIA PRABHAT KUMAR JANA VS	K.SWAIN VS	// // 0
211	WP(C)/0019605/2020	STATE OF ODISHA CHITRA ADITYA VS	K.SWAIN VS	// // 0
212	WP(C)/0019606/2020	STATE OF ODISHA RAMAKRUSHNA DAS VS	M/S.BHARAT CHADRA PANDA VS	// // 0
213	WP(C)/0019607/2020	STATE OF ODISHA HARIHAR MISHRA VS	K.SWAIN VS	// // 0
214	WP(C)/0019608/2020	STATE OF ODISHA KAILASH JENA VS	M/S.GOPAL KRUSHNA MOHANTY VS	// // 0
215	WP(C)/0019609/2020	GOVT OF INDIA ASHIT KUMAR TRIPATHY VS STATE OF ODISHA	K.SWAIN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0019610/2020	SIPRA SATAPATHY VS STATE OF ODISHA	K.SWAIN VS	// 0 //
217	WP(C)/0019611/2020	NANDA KISHORE SAHU VS PRADULLA CH.SAHU	M/S.J.K.MISHRA.2 VS	// 0 //
218	WP(C)/0019612/2020	JAYANTI DHAL VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
219	WP(C)/0019613/2020	TEJESWAR NAYAK VS STATE OF ODISHA	M/S.TRILOCHAN BARIK VS	// 0 //
220	WP(C)/0019614/2020	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	K.SWAIN VS	// 0 //
221	WP(C)/0019615/2020	KALPANA RANI NATH VS STATE OF ODISHA	K.SWAIN VS	// 0 //
222	WP(C)/0019616/2020	DEBASISH MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
223	WP(C)/0019617/2020	NITYANANDA MALIK VS STATE OF ODISHA	M/S.TRILOCHAN BARIK VS	// 0 //
224	WP(C)/0019618/2020	SURYA KUMAR PANIGRAHI VS STATE OF ODISHA	M/S.TRILOCHAN BARIK VS	// 0 //
225	WP(C)/0019619/2020	BIMBADHAR SATPATHY VS STATE OF ODISHA	M/S.DR.J.K.LENKA VS	// 0 //
226	WP(C)/0019620/2020	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
227	WP(C)/0019621/2020	DEBARAJ DASH	M/S.GYANA RANJAN TRIPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0019622/2020	SADASHIBA PANDA	M/S.GYANA RANJAN TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0019623/2020	SAILAJA NANDINI NAYAK	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0019624/2020	M/S MAA AMBIKA STONE PRODUCTS	PRASANNA KU.PARHI	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0019625/2020	KRUPASINDHU PADHAN	M/S.SANTOSH KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0019626/2020	JAYANTA KUMAR SAHU	J.K.MISHRA (2)	//
		VS	VS	0
		AMULYA KUMAR SAHU		//
233	WP(C)/0019627/2020	ASHOK KUMAR RATH	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0019628/2020	CHINTA DEVI	SOUMYA RANJAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0019629/2020	BHARATI PRUSTY	M/S.S.K.NAYAK-2	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0019630/2020	CHINTA DEVI	SOUMYA RANJAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0019631/2020	BASANTA SAMAL	MANAS RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0019632/2020	SAKHI DEI	M/S.S.K.NAYAK-2	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0019633/2020	STATE OF ODISHA M/S ZPLUS SURAKHYA SEVA VS	BISHNU PRASAD PRADHAN VS	// // 0
240	WP(C)/0019634/2020	STATE OF ODISHA JHARANA BARIK VS	M/S.S.K.NAYAK-2 VS	// // 0
241	WP(C)/0019635/2020	ASHALATA BARIK BHAJAMANA JENA VS	RITA DEY VS	// // 0
242	WP(C)/0019636/2020	PURI CO-OPERATIVE MILK PRODUCERS UNION LTD. BALLAV CH. JENA VS	AMITABH PRADHAN VS	// // 0
243	WP(C)/0019637/2020	STATE OF ODISHA ARAKSHITA BEHERA VS	M/S.KALI PRASANNA MISHRA VS	// // 0
244	WP(C)/0019638/2020	CSB.BANK,BBSR BRANCH PADMANAVA SETHY VS	K.K.SWAIN VS	// // 0
245	WP(C)/0019639/2020	STATE OF ODISHA BASANTA KUMAR SAHOO VS	SAMEER KUMAR DAS VS	// // 0
246	WP(C)/0019640/2020	STATE OF ODISHA M/S.CHHATISGARH STATE POWER DISTRIBUTION COMPANY LIMITED VS	M/S.SUDHAKAR WEDI VS	// // 0
247	WP(C)/0019641/2020	ODISHA MICRO AND SMALL ENTERPRISE FACILITATION COUNCIL PANCHANANA GIRI VS	KSHIROD CHANDRA PANIGRAHI VS	// // 0
248	WP(C)/0019642/2020	STATE OF ODISHA DR.RATNAMANJARI SAMANTA VS	SAMEER KUMAR DAS VS	// // 0
249	WP(C)/0019643/2020	STATE OF ODISHA RITANJALI PADHY VS	SAMEER KUMAR DAS VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0019644/2020	PRATAP SAMANTARAY VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
251	WP(C)/0019645/2020	MADAN MOHAN RAY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
252	WP(C)/0019646/2020	NILAMANI DEBNATH VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
253	WP(C)/0019647/2020	CHAKRADHAR SWAIN VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
254	WP(C)/0019648/2020	COSMOPOLIS RESIDENTS WELFARE ASSOCIATION VS THE ODISHA HUMAN RIGHTS COMMISSIONER ODISHA	DILGA PRASAD NANDA VS	// 0 //
255	WP(C)/0019649/2020	SMRUTI RANJAN SAMANTASINHAR VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
256	WP(C)/0019650/2020	PADMA LOCHAN PATRA VS STATE OF ODISHA	M/S.KAUSHIK SWAIN VS	// 0 //
257	WP(C)/0019651/2020	ANASUYA PANDA VS STATE OF ODISHA	M/S.KAUSIK SWAIN VS	// 0 //
258	WP(C)/0019652/2020	DURYODHAN NAYAK VS STATE OF ODISHA	M/S.KAUSHIK SWAIN VS	// 0 //
259	WP(C)/0019653/2020	DR. MANJUSHREE KAR VS STATE OF ODISHA	BUDHADEV ROURTRAY VS	// 0 //
260	WP(C)/0019654/2020	SASHIBHUSAN PUHAN VS STATE OF ODISHA	M/S. KAUSHIK SWAIN VS	// 0 //
261	WP(C)/0019655/2020	JAJATI KESHARI SAHU	M/S.KAUSHIK SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0019656/2020	ANGURUBALA SENAPATI	M/S.KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0019657/2020	PRATAP SAMANTARAY	LAMBODAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0019658/2020	BISHNU PRASAD BOITAI	M/S.KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0019659/2020	MANIKA JENA	M/S. S.S.SINGHDEO	//
		VS	VS	0
		THE PRINCIPAL SECRETARY OF ODISHA		//
266	WP(C)/0019660/2020	BHARATA KUMAR PATRA	M/S.KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0019661/2020	RANGADHAR MAHURI	M/S.KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0019662/2020	PARAMESWAR MOHANTA	M/S.KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0019663/2020	KRISHNA KUMARI MEHER	S.P.MOHANTY	//
		VS	VS	0
		COLLECTOR BOLANGIR		//
270	WP(C)/0019664/2020	MANOJ KUMAR MANDAL	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0019665/2020	ABHIMANYU SAHOO	M/S.KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0019666/2020	BANJA NALINI SASMAL	M/S.KAUSHIK SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0019667/2020	STATE OF ODISHA PRATAP CHANDRA BARIK VS	MANAS PATI VS	// // 0
274	WP(C)/0019668/2020	STATE OF ORISSA CHANDRAKANTI JENA VS	M/S.KAUSHIK SWAIN VS	// // 0
275	WP(C)/0019669/2020	STATE OF ODISHA AKSHYA KUMAR BEHERA VS	MANAS PATI VS	// // 0
276	WP(C)/0019670/2020	STATE OF ODISHA ASHOK KUMAR MOHANTY VS	MANAS PATI VS	// // 0
277	WP(C)/0019671/2020	STATE OF ORISSA SUJATA JENA VS	M/S.KAUSHIK SWAIN VS	// // 0
278	WP(C)/0019672/2020	STATE OF ODISHA DROUPADI PRADHAN VS	S.P.MOHANTY VS	// // 0
279	WP(C)/0019673/2020	COLLECTOR BOLANGIR AJAY KUMAR MUDULI VS	MANAS PATI VS	// // 0
280	WP(C)/0019674/2020	STATE OF ORISSA SRINIBASH BARIK VS	M/S.KAUSHIK SWAIN VS	// // 0
281	WP(C)/0019675/2020	STATE OF ODISHA ARATI DEHURI VS	M/S.KAUSHIK SWAIN VS	// // 0
282	WP(C)/0019676/2020	STATE OF ODISHA BASANTA KUMAR MOHARANA VS	M/S.KAUSHIK SWAIN VS	// // 0
283	WP(C)/0019677/2020	STATE OF ODISHA MALATI HEMBRAM@HIRA MAJHI VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0019678/2020	PRATAP CHANDRA BEHERA VS STATE OF ODISHA	M/S.KAUSHIK SWAIN VS	// 0 //
285	WP(C)/0019679/2020	M/S MAA CHANDI STONE CRUSHING VS UNION OF INDIA	PURNA CHANDRA DAS VS	// 0 //
286	WP(C)/0019680/2020	RAJ HALDAR VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA (1) VS	// 0 //
287	WP(C)/0019681/2020	GAYADHAR SETHY VS STATE OF ODISHA	M/S.KAUSHIK SWAIN VS	// 0 //
288	WP(C)/0019682/2020	AVIMANYU BEHERA VS STATE OF ODISHA	M/S.KAUSHIK SWAIN VS	// 0 //
289	WP(C)/0019683/2020	GAYATRI DUTTA VS KRUSHNA CHADRA NAIK	Abhishek Dash VS	// 0 //
290	WP(C)/0019684/2020	LAXMIKANTA MANNA VS REVENUE AND DISASTER MGMT.DEPT.	BIBHUTI BHUSAN SWAIN VS	// 0 //
291	ABLAPL/0009454/2020	TAPI @ TUSHARA KUMAR NAIK VS STATE OF ODISHA	P.R.SINGH VS	DHENKANAL SADAR /225 /2020 0 //
292	ABLAPL/0009455/2020	MOHAN THELA @ LALIT VS STATE OF ODISHA	PARTHA SARATHI ACHRYA VS	ATTABIRA /151 /2020 0 //
293	ABLAPL/0009456/2020	MANTU@SARAT KUMAR NAYAK VS STATE OF ODISHA	DEBASISH SAMAL VS	DHUSURI /145 /2020 0 //
294	ABLAPL/0009457/2020	TAPAN SAMAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /366 /2020 0 //
295	ABLAPL/0009458/2020	RAMESH KUMAR MEHER	SATYA NARAYAN MISHRA	KOKSARA /197 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0009459/2020	JAGANNATH DAS	BHARATI DAS	DHENKANAL SADAR /308 /2020
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0009460/2020	ARATATRAN KHATEI	D.K.KHATOI	NIMAPADA /171 /2020
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0009461/2020	JAGABANDHU PARIDA	SATYA RANJAN MULIA	JAGATPUR /199 /2020
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0009462/2020	NIMAIN MALLIK	SUSANTA KUMAR ROUT	KAMAKHYANAGAR /120 /2011
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0009463/2020	ANANTA KUMAR PATTANAYAK	B.S.DASPARIDA	BHOGRAI /150 /2020
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0009464/2020	TRAILOKYANATH PATTANAIAK	NIRANJAN PRASAD PATRA	ATHGARH /128 /2018
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0009465/2020	NURUDDIN KHAN	SASIM AJITAV PATTNAIK	BHADRAK RURAL /464 /2020
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0009466/2020	SAPANATULA@ SWAPNA NAIK	B.R.TRIPATHY	DORAGUDA PS /82 /2019
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0009467/2020	JAGABANDHU PARIDA	SATYA RANJAN MULIA	JAGATPUR /257 /2020
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0009468/2020	GIRISH BEHERA	BIDYALOK MOHAPATRA	CHHENDIPADA /260 /2020
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0009469/2020	PURNA CHANDRA NAYAK	BISHNU PRASAD PRADHAN	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :13/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0009470/2020	STATE OF ODISHA DIBYA RANJAN BEHERA @ CHIKILI BEHERA VS	ANIRUDHA DAS VS	// MOTANGA /108 /2020 ()
308	ABLAPL/0009471/2020	STATE OF ODISHA CHINMAYA DAS@MITUNA VS	GOPINATH MISHRA VS	// SEA BEACH /96 /2020 ()
309	ABLAPL/0009472/2020	STATE OF ODISHA BABITA BEHERA VS	ARUN KUMAR DAS VS	// DHENKANAL SADAR /301 /2020 ()
310	ABLAPL/0009473/2020	STATE OF ODISHA SANTI CHOUHAN VS	BIJAYA KUMAR RAGADA VS	// ORIENT /151 /2020 ()
311	ABLAPL/0009474/2020	STATE OF ODISHA OM PRAKASH JENA VS	BIKRAM KESHARI BAL VS	// SALIPUR /263 /2020 ()
312	ABLAPL/0009475/2020	STATE OF ODISHA NANDA KISHORE BARIK VS	DEBI PRASAD DASH VS	// BALASORE SADAR /185 /2020 ()
313	ABLAPL/0009476/2020	STATE OF ODISHA BINOD PRADHAN VS	SITIKANT MISHRA VS	// PHULBANI SADAR /57 /2020 ()
314	ABLAPL/0009477/2020	STATE OF ODISHA MANUEL LAKRA VS	SATYA JEET ROUT VS	// HIRAKUD /270 /2019 ()
315	ABLAPL/0009478/2020	STATE OF ODISHA NALU NAIK @ MANOJ NAIK VS	BIKASH RANJAN BISWAL VS	// MANGALA BAG /175 /2020 ()
316	ABLAPL/0009479/2020	STATE OF ODISHA NIRANJAN ROUT VS	ARADA JENA VS	// JAJPUR ROAD /323 /2020 ()
317	ABLAPL/0009480/2020	STATE OF ODISHA MUKTIKANTA PALAI VS STATE OF ODISHA	P.R.MISHRA VS	// BHADRAK RURAL /470 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :13/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0009481/2020	BABULI MUNDA VS STATE OF ODISHA	P.R.MISHRA VS	BHADRAK TOWN /210 /2020 () //
319	ABLAPL/0009482/2020	KESHAB CHANDRA BISWAL VS STATE OF ODISHA	S.ROUT VS	KOIDA /75 /2020 () //
320	ABLAPL/0009483/2020	AJAYA @ AJAYA KUMAR JENA VS UNION OF INDIA (EAST COAST RAILWAY)	P.R.MISHRA VS	/ /0 () //
321	ABLAPL/0009484/2020	BIKAS NAIK @ BIKASH KUMAR NAIK @ NAYAK VS STATE OF ODISHA.	SIDHARTHA DAS VS	CHOUDWAR /350 /2020 () //
322	ABLAPL/0009485/2020	DAITARI NAIK @ NAYAK VS STATE OF ODISHA	SIDHARTHA DAS VS	CHOUDWAR /350 /2020 () //
323	ABLAPL/0009486/2020	RAJESH@RAJU@PRASANTA KUMAR BEHERA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BADAGODA P.S. /227 /2020 () //
324	ABLAPL/0009487/2020	ABHAYA KUMAR ROUT VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /209 /2020 () //
325	ABLAPL/0009488/2020	RAMESH BEHERA @ AMIN VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KONARK /99 /2020 () //
326	ABLAPL/0009489/2020	GAGAN KUMAR NAYAK VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	PIPLI /88 /2017 () //
327	ABLAPL/0009490/2020	HEMANTA KUMAR DAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	GURUDIJHATIA /91 /2020 () //
328	ABLAPL/0009491/2020	DEEPAK KUMAR BHUYAN VS STATE OF ODISHA	SAMVIT MOHANTY VS	LAXMISAGAR P.S. /171 /2020 () //
329	ABLAPL/0009492/2020	SURYAKANTA MOHANTY	PARTHA SARATHI NAYAK	GURUDIJHATIA /91 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :13/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
330	ABLAPL/0009493/2020	VS STATE OF ODISHA JAYANTI MOHANTA VS STATE OF ODISHA	VS RAJENDRA NARAYAN ROUT VS	() // BARIPADA TOWN /432 /2020 () //

ORISSA HIGH COURT

MISC CASES FILED on :13/08/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	11/2020 CRLMA/116/2020	KUSHA BEHERA-MP	ADV
2	31/2020 OTAPL/12/2020	COMMISSIONER OF GST AND CENTRAL EXCISE, COMMISSIONER, KANAKPUR	SUNIL KUMAR MISHRA
3	32/2020 OTAPL/12/2020	COMMISSIONER OF GST AND CENTRAL EXCISE, COMMISSIONER, KANAKPUR	SUNIL KUMAR MISHRA
4	132/2020 TRP(C)/128/2020	NAINA AGARWAL-MP	RAMESH AGARWAL
5	133/2020 CRLMP/853/2020	SUBODHA ROUT-MP	MANMAYA KUMAR DASH
6	133/2020 TRP(C)/129/2020	NAINA AGARWAL-MP	RAMESH AGARWAL
7	339/2020 RSA/292/2012	NARENDRA PATTASANI-MP	M/S.SAMIR KU.MISHRA
8	340/2020 RSA/292/2012	NARENDRA PATTASANI-MP	M/S.SAMIR KU.MISHRA
9	341/2020 RSA/292/2012	NARENDRA PATTASANI-MP	M/S.SAMIR KU.MISHRA
10	342/2020 RSA/292/2012	NARENDRA PATTASANI-MP	M/S.SAMIR KU.MISHRA
11	343/2020 RSA/11/2008	NILIMA DEY-MP	M/S.S.P.MISRA
12	449/2020 RVWPET/262/2020	THE EXECUTIVE ENGINEER, DHENKANAL(R AND b) DHENKANAL	ANIL KUMAR MISHRA
13	450/2020 RVWPET/262/2020	THE EXECUTIVE ENGINEER, DHENKANAL(R AND b) DHENKANAL	ANIL KUMAR MISHRA
14	555/2020 FAO/10/2020	SARASWATI BARIK-MP	DHANANJAYA MUND
15	692/2020 ABLAPL/8683/2020	BASANTA KUMAR SETHI-MP	KURESH PRASAD DASH
16	693/2020 ABLAPL/6760/2020	ANANDA SWAIN-MP	JAJATI KESHARI
17	694/2020 ABLAPL/6623/2020	KANHEI KHUNTIA-MP	JAJATI KESHARI SENAPATI
18	740/2020 BLAPL/518/2020	SONU YADAV-MP	RAMESH AGARWAL
19	741/2020 BLAPL/4453/2020	KALU BAHADUR-MP	MANAS CHAND
20	742/2020 BLAPL/4/2020	BIJU SHA-MP	RAJIB LOCHAN PATNAIK
21	743/2020 BLAPL/2130/2020	LAXMIDHAR @ KUNAL @ KANKADA ROUL-MP	PRAMOD KUMAR JENA
22	744/2020 BLAPL/42/2020	TUKUNA DIGAL-MP	ANIRUDHA DAS
23	745/2020 BLAPL/518/2020	SONU YADAV-MP	RAMESH AGARWAL
24	746/2020 BLAPL/3059/2020	BATAKRUSHNA BEHERA-MP	PRANAB KUMAR SAMANTRAY
25	747/2020 BLAPL/5228/2020	DEVABRAT HARICHANDAN-MP	ARUN KUMAR ACHARYA
26	776/2020	PRASANTA SAHU-MP	SMRUTI RANJAN MOHAPATRA

27	CRLMC/1241/2020 777/2020	BISHNU CHARAN KHUNTIA-MP	ANUPAM DASH
28	CRLMC/1242/2020 778/2020	KRUSHNA CHANDRA MOHAPATRA-MP	PITAMBAR ACHARYA
29	CRLMC/1243/2020 779/2020	PRAKASH KUMAR AGRAWALLA-MP	KALPATARU KHUNTIA
30	CRLMC/350/2020 780/2020	SUBODHA ROUT-MP	M.K.DASH
31	CRLMC/1244/2020 781/2020	SADASIBA GOUDA-MP	BPJAY K.SAHOO
32	CRLMC/1245/2020 843/2020	KAMINI JENA-MP	BIJAYA KUMAR BEHERA
33	CRLA/779/2019 906/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD	PRAKASH KUMAR MOHANTY
34	MACA/510/2020 907/2020	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD-	PRAKASH KUMAR MOHANTY
35	MACA/550/2020 908/2020	REGIONAL MANAGER, M/S NATIONAL INSURANCE IDCO	PRAKASH KUMAR MOHANTY
36	MACA/556/2020 909/2020	DIVISIONAL MANAGER,M/S.NATIONAL INSURANCE COM	PRAKASH KUMAR MOHANTY
37	MACA/551/2020 910/2020	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE COM	PRAKASH KUMAR MOHANTY
38	MACA/552/2020 911/2020	SUNIL KUMAR PATNAIK-MP	ASHOK DAS
39	MACA/579/2020 912/2020	JYOTIRMAYA PRASAD JENA-MP	B.K.SAHOO
40	MACA/566/2020 9090/2020	PRIVATE NURSING SCHOOL AND COLLEGE ASSOCIATION	SUNIL PATNAIK
41	WP(C)/19484/2020 9091/2020	BASANTI NAYAK-MP	N.J.SAHU
42	WP(C)/19489/2020 9092/2020	GANAPATI BEHERA-MP	SAHASRA JYOTI NANDA
43	WP(C)/19494/2020 9093/2020	JYOTI PRASAD MISHRA-MP	PRASANTA KUMAR SATAPATHY
44	WP(C)/19505/2020 9094/2020	GANGADHAR ROUSTRAY-MP	PRASANTA KUMAR SATAPATHY
45	WP(C)/19510/2020 9095/2020	M/S.LITTLE HEARTS TODDLERS ACADEMY,SIMILIPADA-	M.S.J.M.PATNAIK
46	WP(C)/19515/2020 9096/2020	SINGRAY MARANDI-MP	ALOK KUMAR PANDA
47	WP(C)/19522/2020 9097/2020	DIBAKAR PRADHAN-MP	M/S.UMESH CHANDRA MOHANTY
48	WP(C)/19523/2020 9098/2020	AJAY KUMAR ROUT-MP	M/S.KRISHNA CHANDRA SAHU
49	WP(C)/19526/2020 9099/2020	ARUN KUMAR SETHI-MP	M/S.JITENDRA KUMAR DIGAL
50	WP(C)/19528/2020 9100/2020	SARAT KUAMR DAS-MP	KALIKA MANJARI JENA
51	WP(C)/19530/2020 9101/2020	SURENDRA MAJHI-MP	DEBASISH SAMAL
52	WP(C)/19535/2020 9102/2020	SARBESWAR SAMAL-MP	M/S.B.S.PANIGRAHI
53	WP(C)/19551/2020 9103/2020	AMIT PRASAD-MP	M/S.SOUMYA RANJAN DAS
54	WP(C)/19567/2020 9104/2020	AMIT PRASAD-MP	M/S.SOUMYA RANJAN DAS
55	WP(C)/19570/2020 9105/2020	AMIT PRASAD-MP	M/S.SOUMYA RANJAN DAS
56	WP(C)/19571/2020 9106/2020	RANJA MOHANTA-MP	NIRANJAN LENKA
57	WP(C)/19572/2020 9107/2020	SRI RAM INTELLIGENCE SECURITIES PVT LTD.-MP	CHIRANJIBI KHANDAYATRAY
	WP(C)/17716/2020		

58	9108/2020 WP(C)/19579/2020	SUNIL SWAIN-MP	M/S.PRADIPTA VARMA
59	9109/2020 WP(C)/15847/2020	NABIN KUMAR MISHRA-MP	BISIKESAN PRADHAN
60	9110/2020 WP(C)/19582/2020	BISHNU MOHAN RATH-MP	M/S.SANJAY KUMAR MISHRA
61	9111/2020 WP(C)/19587/2020	MANORANJAN SENAPATI-MP	M/S.PRASANTA KUMAR SATAPATHY
62	9112/2020 WP(C)/24520/2019	SWAGATIKA ROUT-MP	M/S.DEVASHIS PANDA
63	9113/2020 WP(C)/24520/2019	SWAGATIKA ROUT-MP	M/S.DEVASHIS PANDA
64	9114/2020 WP(C)/2920/2014	NIRMAL MAHARANA-MP	M/S.G.A.R.DORA
65	9115/2020 WP(C)/1205/2020	M/S.MAITHAN ISPAT LTD.-MP	M/S. ADITYA KUMAR MOHAPATRA
66	9116/2020 WP(C)/1205/2020	M/S.MAITHAN ISPAT LTD.-MP	M/S. ADITYA KUMAR MOHAPATRA
67	9117/2020 WP(C)/2117/2020	MID EAST INTEGRATED STEEL PLANT-MP	M/S.ADITYA KUMAR MOHAPATRA
68	9118/2020 WP(C)/2117/2020	MID EAST INTEGRATED STEEL PLANT-MP	M/S.ADITYA KUMAR MOHAPATRA
69	9119/2020 WP(C)/15532/2020	LOKANATH SAHU-MP	BIMBISAR DASH
70	9120/2020 WP(C)/12691/2018	SRI SRI JAGANNATH MAHAPRABHU TEMPLE TRUST-MP	M/S.SUJATA JENA
71	9121/2020 WP(C)/23946/2017	RABINARAYAN PATRA-MP	M/S.SUJATA JENA
72	9122/2020 WP(C)/8134/2018	MAMATA LATA DAS-MP	M/S.SUJATA JENA
73	9123/2020 WP(C)/19603/2020	UMESH CHANDRA MOHANTY-MP	M/S.SUPRIYA SAHOO
74	9124/2020 WP(C)/19611/2020	NANDA KISHORE SAHU-MP	M/S.J.K.MISHRA.2
75	9125/2020 WP(C)/19613/2020	TEJESWAR NAYAK-MP	M/S.TRILOCHAN BARIK
76	9127/2020 WP(C)/19613/2020	TEJESWAR NAYAK-MP	M/S.TRILOCHAN BARIK
77	9128/2020 WP(C)/17405/2020	SUBRAT PRADHAN-MP	MANOJ KUMAR PATI
78	9129/2020 WP(C)/18159/2020	NEELACHAL EXECUTIVE ASSOCIATION-MP	BUDHADEV ROURAY
79	9130/2020 WP(C)/19616/2020	DEBASISH MOHANTY-MP	PRAFULLA KUMAR RATH
80	9131/2020 WP(C)/19620/2020	SUKANTA KUMAR SAHOO-MP	JITENDRA KUMAR DIGAL
81	9132/2020 WP(C)/19624/2020	M/S MAA AMBIKA STONE PRODUCTS-MP	PRASANNA KU.PARHI
82	9133/2020 WP(C)/19625/2020	KRUPASINDHU PADHAN-MP	M/S.SANTOSH KUMAR NANDA
83	9134/2020 WP(C)/19628/2020	CHINTA DEVI-MP	SOUMYA RANJAN DAS
84	9135/2020 WP(C)/19627/2020	ASHOK KUMAR RATH-MP	ANJAN KUMAR BISWAL
85	9136/2020 WP(C)/19630/2020	CHINTA DEVI-MP	SOUMYA RANJAN DAS
86	9137/2020 WP(C)/19633/2020	M/S ZPLUS SURAKHYA SEVA-MP	BISHNU PRASAD PRADHAN
87	9138/2020 WP(C)/19637/2020	ARAKSHITA BEHERA-MP	M/S.KALI PRASANNA MISHRA
88	9139/2020 WP(C)/19638/2020	PADMANAVA SETHY-MP	K.K.SWAIN
89	9140/2020	RITANJALI PADHY-MP	SAMEER KUMAR DAS

90	WP(C)/19643/2020 9141/2020	M/S.CHHATISGARH STATE POWER DISTRIBUTION COMPANY MNSILDEBANI DWIBEDI	
91	WP(C)/19640/2020 9142/2020	COSMOPOLIS RESIDENTS WELFARE ASSOCIATION-MP	R.K.KANUNGO
92	WP(C)/19648/2020 9143/2020	DR. MANJUSHREE KAR-MP	BUDHADEV ROUSTRAY
93	WP(C)/19653/2020 9144/2020	KRISHNA KUMARI MEHER-MP	S.P.MOHANTY
94	WP(C)/19663/2020 9145/2020	DROUPADI PRADHAN-MP	S.P.MOHANTY
95	WP(C)/19672/2020 9146/2020	M/S MAA CHANDI STONE CRUSHING-MP	PURNA CHANDRA DAS
96	WP(C)/19679/2020 9147/2020	SUKESH CHANDRA MOHANTY-MP	KALI PRASANNA MISHRA
97	WP(C)/13441/2020 9148/2020	LAXMIKANTA MANNA-MP	BIBHUTI BHUSAN SWAIN
98	WP(C)/19684/2020 125/2020	RUSHIBAR MAJHI-MP	
99	CONTC/2268/2020 548/2020	KANDHIA BEHERA-MP	
100	FAO/286/2020 549/2020	MADAN MOHAN MAHAPATRA-MP	
101	FAO/183/2020 550/2020	SMT. SALAMA BEGUM @ SMT. SALAMA BEGAM SARE ALI @ KALU-MP	
102	FAO/102/2020 551/2020	GAUTAM KARAN-MP	
103	FAO/179/2020 552/2020	RANJUKTA MISHRA-MP	
104	FAO/283/2020 553/2020	CHANDRA SEKHAR BARADO@JAGA BARADO-MP	
105	FAO/48/2016 554/2020	RAMASHISH PASWEEN-MP	
106	FAO/287/2020 556/2020	GITA DEVI-MP	
107	FAO/99/2020 557/2020	PREMASILA NAIK-MP	
108	FAO/237/2020 9126/2020	RATIKANTA NAYAK-MP	
	WP(C)/19275/2019		